

1	2	3	4
2	Government Medical College, Madurai (Phase-II)	₹ 150 crore (Central share: ₹ 125cr; State share: ₹ 25cr)	₹ 99.77 crore
3	Thanjavur Medical College (Phase-III)	₹ 150 crore (Central share: ₹ 120cr; State share: ₹ 30 cr)	₹ 104.72 crore
4	Tirunelveli Medical College (Phase-III)	₹ 150 crore (Central share: ₹ 120cr; State share: ₹ 30 cr)	₹ 108.62 crore

Unsafe medical syringes in the market

86. SHRI MOHD. ALI KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government is drawn to newspaper reports that syringes after their being declared as dangerous and unsafe for use by UK's National Health Services are finding their way to India;

(b) if so, the details thereof and whether Government has verified the news reports; and

(c) the precautions that Government is taking to curb these types of unsafe medical products from coming to India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The Central Drugs Standard Control Organisation (CDSCO), Ministry of Health and Family Welfare regulates the safety, efficacy and quality of 23 categories of medical devices under the provisions of Drugs and Cosmetics Act, 1940 and Drugs and Cosmetics Rules, 1945 made thereunder. The CDSCO has not received any report in this regard earlier.

Action plan to handle mental illnesses

87. SHRI SHAMSHER SINGH DULLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has formulated any action plan on the WHO report stating that about seven per cent of Indian population suffers from mental illnesses;

- (b) if so, the details thereof;
- (c) whether the mental hospitals/centres in the country are facing shortage and financial crunch;
- (d) if so, what steps are being taken to fill up the gap in this regard; and
- (e) the total funds provided to each State including Punjab for promotion/awareness of the National Mental Health Programme (NMHP) and development Centres during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) to (d) As per the World Health Organisation's Report "Depression and Other Common Mental Disorders - Global Health Estimates" released in 2017, the number of people suffering from depression and anxiety disorders in India is 58 million (4.5% of the total population) and 38 million (3 % of the total population) respectively. However, as per the National Mental Health Survey conducted by the National Institute of Mental Health and Neuro Sciences, Bangalore in 12 States of the country, the prevalence of depressive and anxiety disorders in India is estimated to be 2.7% and 0.6% of the total population.

To address the disease burden of mental illnesses in the country, the Government of India has already been implementing the District Mental Health Programme (DMHP) under the National Mental Health Programme (NMHP) in 517 districts of the country with the objectives to:

- (i) Provide mental health services including prevention, promotion and long term continuing care at different levels of district healthcare delivery system.
- (ii) Augment institutional capacity in terms of infrastructure, equipment and human resource for mental healthcare.
- (iii) Promote community awareness and participation in the delivery of mental healthcare services.
- (iv) Broad-base mental health into other related programmes.

Additionally, with an aim to increase the number of qualified mental health professionals in the country, under the National Mental Health Programme (NMHP), financial support is being provided to the Government Mental Health Institutes in States/UTs for improving their infrastructure and post graduate training capacity by

establishing 25 Centres of Excellence and strengthening/establishment of 47 Post Graduate Departments in mental health specialties.

In addition to the above, support has also been provided under the NMHP for upgradation of 88 Psychiatry wings of Government Medical Colleges/Hospitals and modernisation of 29 State-run Mental Health Institutes.

Besides, three Central Institutions *viz.* National Institute of Mental Health and Neuro Sciences, Bangalore, Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur and Central Institute of Psychiatry, Ranchi have also been strengthened and are being provided financial support for augmenting human resources in the area of mental health and for capacity building in the country.

The Government is also augmenting the availability of manpower to deliver mental healthcare services in the underserved areas of the country through a Digital Academy established at the three Central Mental Health Institutes to provide online training courses to various categories of general healthcare medical and para medical professionals.

(e) The financial assistance approved for various States/UTs, including Punjab, for conducting various district level activities, including promotion/awareness of the National Mental Health Programme and development of mental health, through their respective State Programme Implementation Plans (PIPs) during the last three years is given in the Statement.

Statement

Funds provided to States/UTs for conducting various district level activities under the National Mental Health Programme during the last three years

		(₹ in lakhs)		
Sl. No.	State	2015-16	2016-17	2017-18
1.	Bihar	683.80	839.09	139.80
2.	Chhattisgarh	0.00	475.77	189.00
3.	Himachal Pradesh	56.48	8.76	54.80
4.	Jammu and Kashmir	0.00	170.08	36.20
5.	Jharkhand	0.00	237.46	41.55
6.	Madhya Pradesh	297.00	445.50	127.84

Sl. No.	State	2015-16	2016-17	2017-18
7.	Odisha	0.00	601.19	492.49
8.	Rajasthan	28.00	1898.15	724.50
9.	Uttar Pradesh	887.60	1481.88	1020.00
10.	Uttarakhand	0.00	133.22	52.45
11.	Arunachal Pradesh	0.00	228.42	133.04
12.	Assam	398.40	487.44	267.60
13.	Manipur	0.00	306.01	179.10
14.	Meghalaya	74.00	102.12	274.79
15.	Mizoram	253.09	401.62	232.00
16.	Nagaland	0.00	102.64	64.80
17.	Sikkim	172.67	138.03	90.54
18.	Tripura	63.08	106.28	52.40
19.	Andhra Pradesh	0.00	0.00	237.80
20.	Goa	61.15	39.80	24.10
21.	Gujarat	199.84	258.80	704.00
22.	Haryana	213.27	121.72	33.17
23.	Karnataka	317.20	1622.11	675.50
24.	Kerala	0.00	102.82	100.00
25.	Maharashtra	976.00	630.68	225.70
26.	Punjab	0.00	303.38	354.20
27.	Tamil Nadu	434.80	669.59	74.75
28.	Telangana	0.00	141.25	63.00
29.	West Bengal	0.00	362.57	103.98
30.	Andaman and Nicobar Islands	0.00	51.27	63.00
31.	Chandigarh	0.00	27.45	2.20
32.	Dadra and Nagar Haveli	63.40	56.88	20.60
33.	Daman and Diu	0.00	4.51	1.50

Sl. No.	State	2015-16	2016-17	2017-18
34.	Delhi	244.00	197.43	86.40
35.	Lakshadweep	23.98	36.42	14.70
36.	Puducherry	46.38	40.67	14.94
TOTAL		5494.14	12831.01	6972.44

Spread of swine flu in the country

88. SHRI T. G. VENKATESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has taken note of the spread of swine flu in the country claiming a number of lives;
- (b) if so, the details thereof; .
- (c) the number of such cases registered in the State of Andhra Pradesh;
- (d) whether Government has conducted any study on this viral fever; and
- (e) the remedial measures being taken up to control this viral fever?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) to (c) Yes, Government has taken note about cases and deaths reported from each States/UTs due to Seasonal Influenza A (H1N1)/Swine Flu in the country. State-wise details of cases and deaths (including Andhra Pradesh) reported in country as on 02.12.2018 is given in the Statement (*See below*).

(d) A number of studies are being taken up on Influenza by Indian Council of Medical Research (ICMR). These include studies to determine the circulating strains of Influenza A and B to determine the vaccine composition for India and studies to monitor the emergence of antiviral resistance to Oseltamivir.

(e) Health is a State subject; however, the Central Government has been closely monitoring the Seasonal Influenza (swine flu) situation and is in regular touch with the States on the issue and has taken following steps:

- (i) The situation was reviewed by the Hon'ble Union Minister for Health and Family Welfare on 17.01.2018. The situation was again reviewed on 25.04.2018 and on 16.10.2018.